IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT– II)

Item No. 126
IB/143/ND/2022

IN THE MATTER OF:
Orbis Trusteeship Services Private Limited ... Applicant/Petitioner

Versus

Nobal Buildtech Private Limited ... Respondent

Under Section: 7 of IBC

Order delivered on 14.06.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

There is no appearance on behalf of the Applicant. In the interest of justice, the hearing is deferred to 04.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)